

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

244. CA/1634/2019 CA/2708/2019 In TP/87(MB)2010

IN THE MATTER OF

Jer Rutton Kavasmaneck

... Petitioner

VS

Gharda Chemicals Ltd and others

... Respondent

Section 241(1) of Companies Act, 2013

Order Delivered on 26.06.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent:

ORDER

Adjourned to **07.08.2024** at **02:30 P.M.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Manish Tiwari/